

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifteenth Lok Sabha)

THIRTY-FIRST REPORT

(Presented on 6.3.2013)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-first Report.

2. The Committee met on 4 March, 2013 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of sixteen Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that six Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining ten Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendation

5. The Committee recommend that the classification and allocation of time to sixteen Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

4 March, 2013

13 Phalgun, 1934 (Saka)

KARIYA MUNDA,

Chairman,

Committee on Private Members'
Bills and Resolutions.

APPENDIX - I

(See para 4 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time reommended
1	2	3	4	5
1.	The Removal of Homelessness Bill, 2013 by Dr. Mahendrasinh P. Chauhan, M.P.	12 of 2013	A	2 hours
2.	The Indian Forest (Amendment) Bill, 2013 (<u>Amendment of section 2</u>) by Shri P.D. Rai, M.P.	2 of 2013	A	2 hours
3.	The Agricultural Workers (Employment, Conditions of Service and Welfare) Bill, 2013 by Shri Bhausahab R. Wakchaure, M.P.	3 of 2013	A	2 hours
4.	The Information Technology (Amendment) Bill, 2013 (<u>Amendment of section 2, etc.</u>) by Shri Bajjayant Panda, M.P.	6 of 2013	A	2 hours
5.	The Bihar Reorganisation (Amendment) Bill, 2013 (<u>Amendment of the Eighth Schedule</u>) by Shri Nishikant Dubey, M.P.	7 of 2013	A	2 hours
6.	The Computer Training Centres (Regulation) Bill, 2013 by Shri Rakesh Singh, M.P.	9 of 2013	A	2 hours

APPENDIX – II

(See para 4 of the Report)
(List of Bills placed in category `B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time reommended
1	2	3	4	5
1.	The Old Age Pension Bill, 2012 by Shri Basudeb Acharia, M.P.	82 of 2012	B	2 hours
2.	The Constitution (Amendment) Bill, 2012 (<u>Amendment of article 72</u>) by Shri Anant Gangaram Geete, M.P.	109 of 2012	B	2 hours
3.	The Environment Protection (Control of Non-Biodegradable Garbage) Bill, 2013 by Dr. Mahendrasinh P. Chauhan, M.P.	1 of 2013	B	2 hours
4.	The Electronic Waste (Handling and Disposal) Bill, 2013 by Dr. Mahendrasinh P. Chauhan, M.P.	16 of 2013	B	2 hours
5.	The Indecent or Surrogate Advertisements and Remix Songs (Prohibition) Bill, 2013 by Dr. Mahendrasinh P. Chauhan, M.P.	13 of 2013	B	2 hours
6.	The Abolition of Child Labour Bill, 2013 by Shri Bhausahab R. Wakchaure, M.P.	4 of 2013	B	2 hours
7.	The National Commission for Youth Bill, 2013 by Shri Bhausahab R. Wakchaure, M.P.	5 of 2013	B	2 hours
8.	The Hindu Succession (Amendment) Bill, 2013 (<u>Amendment of sections 3 and 15</u>) by Shri Anurag Singh Thakur, M.P.	17 of 2013	B	2 hours
9.	The Prevention of Female Infanticide Bill, 2013 by Shri Rakesh Singh, M.P.	8 of 2013	B	2 hours
10.	The Special Financial Assistance to the State of Madhya Pradesh Bill, 2013 by Shri Rakesh Singh, M.P.	10 of 2013	B	2 hours
